

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO. 128
CA(CAA)-30(PB)/2019

IN THE MATTER OF:

Arch Finance Ltd with Decent Survery Ors Pvt
Ltd

PETITIONERS

SECTION:

Under Section 230-232

Order delivered on 18/03/2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SHRI S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Petitioner:- Ms. Anjali Agarwal, Mr. Nubair Alvi, Advs.

ORDER

Arguments heard. Order reserved.


(M. M. KUMAR)
PRESIDENT


S.K. MOHAPATRA
MEMBER (TECHNICAL)